NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> NEW DELHI

C.P NO. 150(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY:

Mrsa. Euro _Apex B.V V/s

M/s Bhara Apex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
ŀ	Vejand Stugh	Advocate	Petitioner	Vipuya.
	\bigcirc			

Order

Learned counsel for the respondents states that affidavit in respect of talks for settlement shall be filed on 03.10.2016 with a copy in advance to the other side.

List on 04.10.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHARATRA) MEMBER (T)

30.9.2016 (P.K.Sud)